

(30)

SOLE

11/2/25

Declaration of Assets and Liabilities

Year 2025

1. PRITYA RANJAN K.B. SINHA son/daughter/wife of LATE - RANVEJAY PRASA  
 aged 52 years, belonging to BIHAR VIDHAN SABHA  
 service and presently working as

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*

A. Details of movable assets  
 (Assets in joint name indicating the extent of joint ownership will also have to be  
 given)

| Sr. No. | Description                                                                   | Self                           | Spouse Name(s)     | Dependant 1-1 Name | Dependant 2 Name | Dependant 3-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|--------------------------------|--------------------|--------------------|------------------|-------------------------|
| (i)     | Cash                                                                          | P.K. SINHA                     | SARITA KUMAR       | ASHITA SINHA       | ASHAN SINHA      |                         |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | NIL                            | NIL                | NIL                | NIL              |                         |
| (iii)   | Bonds, Debentures and Shares in companies                                     | NIL                            | NIL                | NIL                | NIL              |                         |
| (iv)    | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc          | NIL                            | NIL                | NIL                | NIL              |                         |
| (v)     | Motor Vehicles (details of make, etc.)                                        | CLASSIC BULLET No-BR 01 FE3202 | NIL                | NIL                | NIL              |                         |
| (vi)    | Jewellery (give details of weight and value)                                  | NIL                            | 32 GRAM 2,86,693/- | NIL                | NIL              |                         |
| (vii)   | Other assets, such as values of claims / interests                            | NIL                            | NIL                | NIL                | NIL              |                         |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here, means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self         | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|--------------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | JOINT FAMILY | NIL            | NIL              | NIL              |                       |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | NIL          | 3.906 DPM DL   | NIL              | NIL              |                       |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL          | NIL            | NIL              | NIL              |                       |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | NIL          | NIL            | NIL              | NIL              |                       |
| (v)     | Others (such as interest in property)                                                                                                       |              |                |                  |                  |                       |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial institutions(s) / Department (s) | Amount outstanding as on |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------|
| (a)     | (i) Loans from Banks                                                                    | NIL                                                                 | NIL                      |
|         | (ii) Loans from financial institutions                                                  | NIL                                                                 | NIL                      |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL                                                                 | NIL                      |
|         | (b) dues to departments dealing with supply of water                                    | NIL                                                                 | NIL                      |
|         | (c) dues to departments dealing with supply of electricity                              | NIL                                                                 | NIL                      |

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|     |                                                                                                                                                     |                        |     |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-----|
|     | (d) dues to departments dealing with telephones.                                                                                                    | NIL                    | NIL |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      | NIL                    | NIL |
|     | (f) Other dues, if any                                                                                                                              | NIL                    | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN No —<br>DELP85307N | NIL |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | NIL                    | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | NIL                    | NIL |
|     | (iv) Property Tax                                                                                                                                   |                        |     |

**C. Personal Detail**

GPF/CPP/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

PTS/BLA-1157

M (M/F)

3 0 1 1 1 9 7 2 (DD/MM/YYYY)

C (A/B/C)

OFFICE ATTENDANT

(Full Name e.g. B.A.S. Bihar Administrative Service,

B.S.S. Bihar Secretariat Service etc.)

JEHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 11-02-2025

Signature: Priya Ramjan Kumar Singh

Name of Employee: Priya Ramjan Kumar Singh

Designation: Office Attendant

Department: Bihar Vidhan Sabha

Priya Ramjan Kumar Singh

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.